

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO. 19
IA (Comp. Act.)/3/GB/2021
In CP No. 17 of 2021**

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

**ATTENDANCE-CUM-ORDER SHEET OF HEARING OF THE NATIONAL
COMPANY LAW TRIBUNAL, GUWAHATI BENCH ON 19.01.2023**

In the matter of: Tushar Kanti Roy
Versus
Hotel Indira Pvt. Ltd. and others

Section: Under Section 244 of the Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. S. SANCHETI	Advocate	Applicant	Present in Video
2.	MR. R. DUBEY	Advocate	R-1	Conference

ORDER

Date of Order: 19.01.2023

The matter is taken up for hearing through Video Conferencing. Heard the parties present. In view of the Order passed in the Main Petition CP No. 17 of 2021, the present IA is adjourned.

2. List the IA along with the related matters on 02.03.2023.

Sd/-

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
/D-19.01.2023/

(Deep Chandra Joshi)
Member (Judicial)